

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.203  
CP(IB)/26(AHM)2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Shrinath Ji Spintex Private Limited  
V/s

.....Applicant

Shantilal Parbatbhai Lakkad To Sunrise Ginning Private  
Limited  
(Personal Guarantors )

.....Respondent

**Order delivered on: 16/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Tirth  
Nayak,  
For SBI : Ms. M A Gogia, Adv.  
RP : Mr. Rajendra Jain  
For Personal Guarantor : Mr. Yuvraj Thakore, Adv.

**ORDER**

As new application filed by the State Bank of India as intervener is adjourned to 04.06.2024, hence, this matter stands adjourned to 04.06.2024

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**